

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

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PRESENT: SMT. R. SUCHARITHA ,MEMBER (JUDICIAL)  
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

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APPLICATION NUMBER : MA/1367/2019 IN  
PETITION NUMBER : CP/1408/2019  
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 66 (3) & (4) OF CA 2013

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**ORDER**

Ld. Senior Counsel Mr. P.H. Arvinth Pandian for the Applicant is present.

Ld. Counsel Mr. Chandramouli Prabhakar for the Respondent is present.

List the matter on **16.10.2020** for hearing.

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**[S. VIJAYARAGHAVAN]**  
Member (Technical)

-sd-

**[R. SUCHARITHA]**  
Member (Judicial)

VS